

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT AT INDORE

Original Application No. 673 of 2003

Indore, this the 29th day of September, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri A.S. Sanghvi, Judicial Member

Smt. Mona Martin, Late Shri C.D. Martin,
aged about 50 years, Family Pensioner, Office address :
Sr. DPO (WR), Ratlam, R/o. Roze Billiya Garden,
Mhow (MP) - 453 441. ... Applicant

(By Advocate - Shri I.H. Khan)


V e r s u s

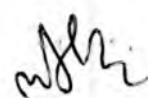
1. Union of India, through the
Secretary, Government of India,
Ministry of Railways, New Delhi.
2. The General Manager, Western
Railways, Church Gate,
Mumbai.
3. The Sr. Divisional Financial Manager,
Western Railways, Ratlam (MP).
4. The Sr. DPO. (WR),
Ratlam (MP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant has submitted that the relief claimed by the applicant has already been granted by the respondents and the OA has therefore, become infructuous. Accordingly, the Original Application is dismissed as infructuous.


(A.S. Sanghvi)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA" पृष्ठांकन सं ओ/व्या.....जबलपुर, दि.....
पतिलिपि के द्वारा:-
(1) सचिव, उच्च न्यायालय, जबलपुर
(2) आवेदक श्री/श्रीमती.....के कार्यालय
(3) प्रत्यक्षी श्री/श्रीमती.....के कार्यालय
(4) वायसल, संयुक्त न्यायाधीश
सचय एवं आवेदक को सूचित करने हेतु
उप रजिस्ट्रार

I.H. Khan

Filed
on 3-10-04
AS